

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 34366/2019

(Arising out of impugned final judgment and order dated 29-05-2019 in CRLA No. 2208/2017 passed by the High Court Of Judicature At Allahabad)

VISHANUDEV SINGH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.161374/2019-CONDONATION OF DELAY IN FILING and IA No.161376/2019-EXEMPTION FROM FILING O.T. and IA No.161380/2019-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date :04-11-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DEEPAK GUPTA
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Petitioner(s) Mr. Gyanendra Kumar, Adv.
 Mr. Vijay Singh, Adv.
 Ms. Rashmi Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Application for exemption from filing O.T. is
allowed.

Delay condoned.

Issue notice on the special leave petition as
well as on the prayer for interim relief for
suspension of sentence.

Tag with SLP(Cr1.) No. 9261/2019.

[CHARANJEET KAUR]
A.R. -CUM-P.S.

[INDU KUMARI POKHRIYAL]
ASSTT. REGISTRAR